

HIGH COURT OF SIKKIM
GANGTOK

No. 30/HCS

Dated: 01.08.2017

NOTIFICATION

In partial modification of Notification No.15/HCS dated 31.05.2017 (Sl. No. 17), the Rules Committee to re-visit all High Court Rules as well as Rules for proper management and preservation of disposed of records for the High Court and Subordinate Courts is hereby re-constituted as under: -

- | | | |
|--|---|-------------|
| 1. Hon'ble Mrs. Justice Meenakshi Madan Rai,
Judge, High Court of Sikkim. | - | Chairperson |
| 2. Hon'ble Mr. Justice Bhaskar Raj Pradhan
Judge, High Court of Sikkim. | - | Member |
| 3. Mr. A. Moulik,
Senior Advocate, Gangtok | - | Member |
| 4. Registrar General,
High Court of Sikkim | - | Member |
| 5. District & Sessions Judge (East)
at Gangtok. | - | Member |

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR

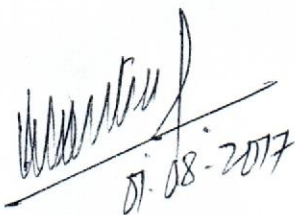
Memo No. : 4493-4513/V(202)Confdl/HCS

Date: 01.08.2017

Copy to:-

1. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
2. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
4. Mr. A. Moulik, Senior Advocate, Lall Market, Gangtok.
5. Mr. N.G. Sherpa, Registrar General, High Court of Sikkim, Gangtok.
6. Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok.
7. The District & Sessions Judge (West) at Gyalshing.
8. The District & Sessions Judge (North) at Mangan.
9. The District & Sessions Judge (South) at Namchi.

10. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
11. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
12. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
13. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
14. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
15. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
16. All Section In-charge, High Court of Sikkim, Gangtok.
17. The PA to Registrar, High Court of Sikkim, Gangtok.
18. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
19. Notice Board,
20. Guard file &
21. File.


07.08.2017

REGISTRAR